

ORDER NO. 18, DATED 19-04-1999.

Heard Shri D.S.Mishra, learned counsel for the petitioner and Shri B.Pal, learned Senior Standing Counsel appearing for the Respondents. Hearing in the matter is concluded and orders are reserved. Learned Senior Counsel appearing for the Respondents files a short note of argument with copy to other side which may be kept on record.

3.6.99
VICE-CHAIRMAN

MEMBER (JUDL.)

04657 to 665/93

Order No. 19, dated 3.6.1999

Order pronounced in open Court. As per observation and direction contained in order, dated 3.6.1999 in separate sheets attached to the record of 04657/93, all the nine OAs are allowed. No costs.

3.6.99
Vice-Chairman

Member (J)

S.O.

Babu Pal
4.6.99

MP
4/6/99